GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, RAIPUR (C.G.) 492002

NOTIFICATION

Atal Nagar, Raipur, Dated 30/03/2019

No. 2553 /1202/XXI-B/2019, In compliance with the directions issued by the Hon'ble High Court of Chhattisgarh in its Memorandum No. 415/II-2-22/2007/Confdl./2019, dated 20th March, 2019, the State Government, hereby, notifies NIL vacancy in accordance with rule 5(1)(a), 5(1)(b) and 5(1)(c) of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006, for recruitment in the year 2019, for the category of District Judge (Entry Level).

30.3.19

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department